

COURT NO. 4**THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY**

**To be Heard on Monday The 29th day of July 2024(AFTER COMPLETION OF DIVISION BENCH WORK-
PROCEEDINGS THROUGH HYBRID MODE)**

(SUPPLEMENTARY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION</u>					
1	CRLP/3468/2024 IA 1/2024-Stay Petition IA 2/2024-Permission Petition	KAZA PRABHAKAR Vs THE STATE OF A.P	RAVINDRA KUMAR RAMARAJU	PUBLIC PROSECUTOR (AP) P V A PADMANABHAM	GUNTUR

COURT NO. 25**THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA**

To be Heard on Monday The 29th day of July 2024(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(SUPPLEMENTARY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS</u>					
1	CRP/1535/2019 IA 1/2019 Stay Petition IA 1/2022 L R Petition CRP/1536/2019	GUDAPATI SUBBA RAO Vs MOTHUPALLI USHA RANI	G RAMA GOPAL	M RADHAKRISHNA R2 R4 R5 UNSERVED,R1 app RR2 Notice sent not yet returned, Proof of service not filed.	VISAKHAPATNAM
2	CRP/1536/2019 IA 1/2019 Stay Petition	KUTHURI SRINIVAS Vs MOTUPALLI USHA RANI	G RAMA GOPAL	M RADHAKRISHNA	VISAKHAPATNAM
3	CRP/184/2020 IA 1/2020-Stay Petition	NIMMITHI JEEVARATNAM Vs RAPAKA VENKATA RATNAM	A JAYANTHI	V V L N SARMA SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	WEST GODAVARI

COURT NO. 30
THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Monday The 29th day of July 2024(AFTER DAILY LIST 4 - PROCEEDINGS THROUGH HYBRID MODE)

(SUPPLEMENTARY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR FURTHER HEARING</u>					
1	CRP/7336/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition CRP/5442/2018 CRP/6717/2018 CRP/6719/2018 CRP/6725/2018 CRP/6732/2018 CRP/6755/2018 CRP/6766/2018 CRP/6783/2018 CRP/7332/2018 CRP/7399/2018	SRI VANKA THRIMURTHULU Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE AND 2 OTHERS	CHAVALI RAMANAND	S ARIFULLAH (SC FOR AP WAFQ BOARD)	EAST GODAVARI
2	CRP/5442/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition	KASANI SESA VANI Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE	CHAVALI RAMANAND	S ARIFULLAH (SC FOR AP WAFQ BOARD)	EAST GODAVARI
3	CRP/6717/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition	SRI.ATTILI CHITTI SWAMY Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE	CHAVALI RAMANAND	S ARIFULLAH (SC FOR AP WAFQ BOARD)	EAST GODAVARI
4	CRP/6719/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition	SRI.VANKA VENAKT RAO Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE	CHAVALI RAMANAND	S ARIFULLAH (SC FOR AP WAFQ BOARD)	EAST GODAVARI
5	CRP/6725/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition	SRI KONDEDI CHINNA SATYAM@BULI SATYAM Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE AND 2 OTHERS	CHAVALI RAMANAND	S ARIFULLAH (SC FOR AP WAFQ BOARD)	EAST GODAVARI
6	CRP/6732/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition	SMT VANKA SURYAKANTHAM Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE	CHAVALI RAMANAND	S ARIFULLAH (SC FOR AP WAFQ BOARD)	EAST GODAVARI
7	CRP/6755/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition	SMT.JNAU MANGAYAMMA Vs DISTRICT COLLECTOR AND ADISTRICT MAGISTRATE AND 2 OTHERS	CHAVALI RAMANAND	S ARIFULLAH (SC FOR AP WAFQ BOARD)	EAST GODAVARI
8	CRP/6766/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition	VANKA SUBBA RAJU Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE	CHAVALI RAMANAND	S ARIFULLAH (SC FOR AP WAFQ BOARD)	EAST GODAVARI
9	CRP/6783/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition	SRI VENKA RAMBABU Vs DIST COLLECTOR AND DISTRICT MAGISTRATE AND 2 OTHERS	CHAVALI RAMANAND	S ARIFULLAH (SC FOR AP WAFQ BOARD)	EAST GODAVARI

10	CRP/7332/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition	SMT. PINIPE PARVATHAMMA Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE	CHAVALI RAMANAND	S ARIFULLAH (SC FOR AP WAQF BOARD)	HYDERABAD
11	CRP/7399/2018 IA 1/2018 Suspension Petition IA 1/2019 Direction Petition	SRI VANKA SRINIVASA RAO@VANKA SRINU Vs DISTRICT COLLECTOR AND DISTRICT MAGISTRATE AND 2 OTHERS	CHAVALI RAMANAND	MOHAMMED GAYASUDDIN	EAST GODAVARI

INTERLOCUTORY (REGULAR BAILS)

12	CRLP/4860/2024	PEDDA MATHANGI BRAMMAIAH @ GUMMAGADU Vs STATE OF ANDHRA PRADESH	THATHIREDDY ASHOK SRIVASTAVA	PUBLIC PROSECUTOR	KURNOOL
13	CRLP/4897/2024	SHAIK MAHABOOB BASHA V NITESH @ MABBASHA Vs THE STATE OF ANDHRA PRADESH		PUBLIC PROSECUTOR	KURNOOL

SPECIALLY IDENTIFIED CASES

14	CRP/4867/2014 IA 1/2014(CRPMP 6633/2014) Stay Petition	KATCHALA KRISHNA Vs CHITLURI LAKSHMI KANTHAM	MANGENA SREE RAMA RAO		WEST GODAVARI
15	CRP/3241/2017 IA 1/2017(CRPMP 4267/2017) Suspension Petition	GUMMADI KANAKA SANTHI SREE Vs KALI KARUNA KUMAR	M R K CHAKRAVARTHY		WEST GODAVARI
16	CRP/6628/2017 IA 1/2017(CRPMP 8497/2017)-Stay Petition	RAVURI MALAKONDAIAH Vs SRI SOMESWARA SWAMY TEMPLE	SIVA SANKARA RAO BORRA	G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	PRAKASAM